

| Annexure-8 | | | | | | | | | | | | | | |
|--|---|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|-----------------------------|--|------------------------------|-------------------------------------|-----------------|
| Tamra Dhatu Udyog Private Limited | | | | | | | | | | | | | | |
| Date of commencement of CIRP : 25.05.2022 | | | | | | | | | | | | | | |
| List of Creditors (Version 6.0) drawn as on 03.10.2023 (Updated List of creditors) | | | | | | | | | | | | | | |
| (Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022 , (Version 2.0) drawn as on 20.07.2022, (Version 3.0) drawn as on 05.08.2022, (Version 4.0) drawn as on 29.08.2022 & (Version 5.0) drawn as on 23.09.2022) | | | | | | | | | | | | | | |
| List of Operational Creditors (Other than Workmen and Employees and Government Dues) | | | | | | | | | | | | | | |
| Sl.No | Name of creditor | Details of claim received | | Details of claim Admitted | | | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claims under verification | Remarks, if any |
| | | Date of Receipt | Amount Claimed | Amount of Claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | POSCO International India Pvt. Ltd. | 07.06.2022 | ₹ 99,76,51,430.00 | ₹ 49,79,07,308.00 | Goods Supplier | ₹ - | ₹ - | No | - | ₹ 49,97,44,122.00 | ₹ - | ₹ - | ₹ - | Refer Note 1 |
| 2 | TCI Freight | 24.06.2022 | ₹ 22,86,030.00 | ₹ - | Transporter | ₹ - | ₹ - | No | - | ₹ - | ₹ - | ₹ 22,86,030.00 | ₹ - | Refer Note 2 |
| 3 | M/s QSRS | 23.07.2022 | ₹ 2,41,655.39 | ₹ 2,41,655.39 | Goods Supplier | ₹ - | ₹ - | No | - | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 4 | CommScope India Private Limited | 12.08.2022 | ₹ 20,53,33,899.00 | ₹ 12,10,99,434.00 | Vendor | ₹ - | ₹ - | No | - | ₹ - | ₹ - | ₹ 8,42,34,465.00 | ₹ - | Refer Note 3 |
| 5 | Swastik Polyvinyls Private Limited | 18.08.2022 | ₹ 10,15,068.82 | ₹ 8,00,614.00 | Goods Supplier | ₹ - | ₹ - | No | - | ₹ - | ₹ - | ₹ 2,14,454.82 | ₹ - | Refer Note 4 |
| 6 | SPML Infra Private Limited | 04.09.2022 | ₹ 2,02,25,097.00 | ₹ - | Goods Supplier | ₹ - | ₹ - | No | - | ₹ - | ₹ - | ₹ 2,02,25,097.00 | ₹ - | Refer Note 5 |
| | Total | | ₹ 1,22,67,53,180.21 | ₹ 62,00,49,011.39 | | ₹ - | ₹ - | | | ₹ 49,97,44,122.00 | ₹ - | ₹ 10,69,60,046.82 | ₹ - | |
| Note | | | | | | | | | | | | | | |
| 1 | An amount of Rs.49,97,44,122 is disputed as per the records of the Corporate Debtor and furthermore the nature of the claim is such that it requires adjudication. Therefore it has been placed under contingent claim. | | | | | | | | | | | | | |
| 2 | In absence of documents substantiating the claim and interest, same could not be admitted as per the books and records of the Corporate Debtor. | | | | | | | | | | | | | |
| 3 | In absence of any contract, agreement and document substantiating the claim, same could not be admitted as per the books and records of the Corporate Debtor. | | | | | | | | | | | | | |
| 4 | In absence of documents substantiating the further interest amount, same could not be admitted as per the books and records of the Corporate Debtor. | | | | | | | | | | | | | |
| 5 | In absence of documents substantiating the claim amount, the same could not be admitted as per the books and records of the Corporate Debtor. | | | | | | | | | | | | | |